

# POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF EQUITY SHARES OF INTERLINK PETROLEUM LIMITED

**Regd Office:** 203, Yashwardhan Flats, Opp. Radhakrishna Park Society, Akota, Vadodara – 390 020.  
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The details subsequent to the completion of Offer made vide Public Announcement ('PA') dated June 25, 2008 followed by Corrigendum to PA dated August 1, 2008 and Addendum to PA dated August 24, 2008 pursuant to and in compliance with the provisions of Regulations 10 and 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') to the shareholders of Interlink Petroleum Limited ('IPL'/Target Company') to acquire 36,82,000 equity shares of Rs. 10/- each representing 20% of issued and subscribed capital and 20.01% of the voting capital of the Target Company by Jit Sun Investments Pte Ltd and Mr. Vijay Misra ('Acquirers') alongwith Ms. Haripriya Misra and Vijay Misra & Sons (HUF) ('PACs'), at Rs.17.27 per fully paid-up equity shares and for Rs.17.27 per partly paid up share on making the partly paid up shares fully paid up. Details whereof are as under:

1. Name of the Target Company : Interlink Petroleum Limited
2. Name of Acquirers : Jit Sun Investments Pte Limited  
Mr. Vijay Misra
3. Name of PACs : Ms. Haripriya Misra  
Vijay Misra & Sons (HUF)
4. Name of Manager to the Offer : Collins Stewart Inga Private Limited
5. Name of the Registrar to the Offer : Intime Spectrum Registry Limited
6. Offer Details :  
Date of Opening of the Offer August 14, 2008  
Date of Closing of the Offer September 2, 2008

| 7. Details of the acquisition : |                                                                                                                                                                                     |                                       |           |                                       |           |
|---------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|-----------|---------------------------------------|-----------|
| Sr. No.                         | Particulars                                                                                                                                                                         | Proposed in the offer document        |           | Actuals                               |           |
| 1.                              | Offer Price<br>- For fully paid up Equity Shares<br>- For Partly paid up Equity Shares on making shares fully paid up                                                               | Rs.17.27<br>Rs.17.27                  |           | Rs.17.27<br>Rs.17.27                  |           |
| 2.                              | Shareholding of the Acquirer before the Share Purchase Agreements / PA (allotted by preferential issue on June 19, 2008)                                                            | 1,03,10,000 equity shares<br>(56.03%) |           | 1,03,10,000 equity shares<br>(56.03%) |           |
| In terms of Voting Capital      |                                                                                                                                                                                     |                                       |           |                                       |           |
| 3.                              | Shares acquired by way of MOU or Market Purchases (No. & %)                                                                                                                         | N.A                                   |           | N.A                                   |           |
| 4.                              | Shares acquired in the Open Offer                                                                                                                                                   | 36,82,000 equity shares<br>(20.01%)   |           | 25,35,800 equity shares<br>(13.78%)   |           |
| 5.                              | Size of the Open Offer<br>(No. of Shares multiplied by Offer Price)                                                                                                                 | Rs.6,35,88,140/-                      |           | Rs. 4,37,93,266/-                     |           |
| 6.                              | Shares acquired after the PA but before 7 working days prior to closing date (No. & %)<br>6.1 Price of the shares acquired<br>6.2 No of shares acquired<br>6.3 % of shares acquired | N.A.<br>N.A.<br>N.A.<br>N.A.          |           | NIL<br>N.A.<br>N.A.<br>N.A.           |           |
| 7.                              | Post Offer Shareholding of the Acquirers (No. & %) (2 + 3 + 4 + 6)                                                                                                                  | 1,39,92,000 equity shares<br>(76.04%) |           | 1,28,45,800 equity shares<br>(69.81%) |           |
| 8.                              | Pre and Post Offer shareholding of Public<br>(other than Acquirers and PAC)                                                                                                         | Pre                                   | Post      | Pre                                   | Post      |
|                                 | Equity Shares                                                                                                                                                                       | 56,09,900                             | 44,09,200 | 56,09,900                             | 55,55,400 |
|                                 | %                                                                                                                                                                                   | 30.49%                                | 23.96%    | 30.49%                                | 30.19%    |

8. Status of Escrow of Account, whether released or not : Not Released, balance amount in the Escrow Account will be released to the Acquirers and PACs in due course.
9. Payment of Interest, if any, to the shareholders along with the details thereof : Since, the payment has been made within the stipulated time; no interest has been paid to any shareholder.
10. Status of Investor Complaints, received, if any : NIL

**Note:**

No partly paid shares were received under the Open Offer. Partly-paid shares do not carry any voting rights.

The Acquirers, PACs and Directors of Jit Sun accepts full responsibility for the information contained in this Post Offer Public Announcement and also for fulfilling their obligations as laid down in the Regulations.

The Post Offer Public Announcement will be available on SEBI website <http://www.sebi.gov.in>

**ISSUED ON BEHALF OF ACQUIRERS AND PACs BY MANAGER TO THE OFFER**



**Collins Stewart Inga**

**Collins Stewart Inga Private Limited**

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Fax.: +91-22-2498 2956; Email: [ipl@csin.co.in](mailto:ipl@csin.co.in); Contact Person: Ms. Poorna Pikle / Mr. Nishant Upadhyay

Place : Mumbai

Date : October 1, 2008

Size: 23 x 12 sq cm